

59	ESIC (Baddi, Himachal Pradesh)	Central Government	8/8/2022	11,355	9,787	-	-	-	1,568	-	-	-	Note 1,3
60	ESIC (Baddi, Himachal Pradesh)	Central Government	8/3/2022	9,255	9,215	-	-	-	-	-	40	-	Note 1,2
61	ESIC (Baddi, himachal pradesh)	Central Government	-	6,482	5,433	-	-	-	1,049	-	-	-	Note 1,3
62	ESIC (Bhubanshwar, Odisha)	Central Government	10/18/2022	186,608	172,154	-	-	-	14,454	-	-	-	Note 1,3
63	ESIC (Chandigarh)	Central Government	10/18/2022	1,372,718	1,353,639	-	-	-	3,132	-	15,947	-	Note 1,2,3
64	ESIC (Chennai, Tamil nadu)	Central Government	9/16/2022	173,577	164,804	-	-	-	8,773	-	-	-	Note 1,3
65	ESIC (Chennai, Tamil nadu)	Central Government	10/17/2022	173,577	-	-	-	-	-	-	-	173,577	Note 4
66	ESIC (Coimbatore, Tamil nadu)	Central Government	10/17/2022	11,434	10,906	-	-	-	528	-	-	-	Note 1,3
67	ESIC (Coimbatore, Tamil nadu)	Central Government	10/17/2022	5,798	5,798	-	-	-	-	-	-	-	Note 1
68	ESIC (Indore, Madhya Pradesh)	Central Government	-	46,031	15,578	-	-	-	1,934	-	28,519	-	Note 1,2,3
69	ESIC (Jaipur, Rajasthan)	Central Government	-	4,468	3,878	-	-	-	590	-	-	-	Note 1,3
70	ESIC (Jaipur, Rajasthan)	Central Government	-	2,308	2,308	-	-	-	-	-	-	-	Note 1
71	ESIC (Jodhpur, Rajasthan)	Central Government	8/4/2022	10,324	8,869	-	-	-	1,455	-	-	-	Note 1,3
72	ESIC (Jodhpur, Rajasthan)	Central Government	8/5/2022	10,324	-	-	-	-	-	-	-	10,324	Note 4
73	ESIC (Kozhikode, Kerala)	Central Government	8/3/2022	1,107,359	96,036	-	-	-	625,540	-	-	385,783	Note 1,3,4
74	ESIC (Kozicode, Kerala)	Central Government	10/18/2022	951,582	-	-	-	-	-	-	-	951,582	Note 4
75	ESIC (Kozicode, Kerala)	Central Government	10/18/2022	126,044	-	-	-	-	-	-	-	126,044	Note 4
76	ESIC (Kozicode, Kerala)	Central Government	10/18/2022	66,396	-	-	-	-	-	-	66,396	-	Note 2
77	ESIC (Kozicode, Kerala)	Central Government	10/18/2022	54,842	-	-	-	-	-	-	-	54,842	Note 4
78	ESIC (Kozicode, Kerala)	Central Government	10/18/2022	27,396	-	-	-	-	-	-	27,396	-	Note 2
79	ESIC (Kozicode, Kerala)	Central Government	10/18/2022	18,458	-	-	-	-	-	-	-	18,458	Note 4
80	ESIC (Kozicode, Kerala)	Central Government	10/18/2022	14,362	-	-	-	-	-	-	14,362	-	Note 2
81	ESIC (Raipur, chattisgarh)	Central Government	-	86,923	80,174	-	-	-	6,749	-	-	-	Note 1,3
82	ESIC (Bahini, New Delhi)	Central Government	8/3/2022	46,634	44,413	-	-	-	2,221	-	-	-	Note 1,3
83	ESIC (Surat, Gujarat)	Central Government	8/4/2022	208,448	50,899	-	-	-	150,958	-	6,591	-	Note 1,2,3
84	ESIC (Tirunelveli, Tamil Nadu)	Central Government	-	2,059,649	-	-	-	-	-	-	2,059,649	-	Note 2
85	ESIC (Tirupati)	Central Government	10/18/2022	29,645	29,645	-	-	-	-	-	-	-	Note 1
86	ESIC (Tirupati)	Central Government	10/18/2022	15,613	15,613	-	-	-	-	-	-	-	Note 1
87	ESIC (Tripura & Guwahati)	Central Government	8/3/2022	180,182	-	-	-	-	-	-	180,182	-	Note 2
88	ESIC (Vijaywada, Andhra Pradesh)	Central Government	8/8/2022	1,460,406	-	-	-	-	-	-	-	1,460,406	Note 4
89	ESIC (Vijaywada, Andhra Pradesh)	Central Government	-	1,460,406	-	-	-	-	-	-	-	1,460,406	Note 2
90	Esic (Vishakhapatnam & Vizianagaram, Andhra Pradesh)	Central Government	8/3/2022	93,807	82,866	-	-	-	10,941	-	-	-	Note 1,3
91	ESIC Chandigarh	Central Government	8/17/2022	1,235,697	359,499	-	-	-	11,104	-	865,094	-	Note 1,2,3
92	ESIC Insurance (Marol, Maharashtra)	Central Government	8/8/2022	491,663	491,663	-	-	-	-	-	-	-	Note 1
93	ESIC Noida	Central Government	8/18/2022	2,098	-	-	-	-	-	-	2,098	-	Note 2
94	ESIC Regional Office, Rajasthan	Central Government	8/8/2022	96,047	86,284	-	-	-	9,568	-	195	-	Note 1,2,3
95	ESIC, (Kolkata, West Bengal)	Central Government	9/15/2022	56,535,181	680,671	-	-	-	1,328,155	-	54,526,355	-	Note 1,2,3
96	Gaurang Bhatnagar Superintendent,ESIC	Central Government	-	2,058,649	-	-	-	-	-	-	2,058,649	-	Note 2
97	GST & Central Excise	Central Government	10/17/2022	801,259	-	-	-	-	801,259	-	-	-	Note 3
98	Joint Commissioner Of State Taxes, Special Circle, Patna Department Of Commercial Taxes, Government Of Bihar	State Government	8/20/2022	291,060,196	291,060,196	-	-	-	-	-	-	-	Note 1
99	State Taxes (Gujarat)	State Government	10/6/2022	2,794,843	-	-	-	-	-	-	2,794,843	-	Note 2
	Total			6,387,537,556	623,152,689				302,106,300		1,083,560,141		4,378,718,426

Notes:

1. Claims of the creditors have been verified (to the extent possible) and admitted basis documents shared by claimants. Due to non-availability of information, supporting documents and the corporate debtor personnel, and in order to solicit cooperation and assistance from the relevant stakeholders, the resolution professional has filed/s in the process of filing application under Section-19 of the Insolvency and Bankruptcy Code, 2016. The resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

2. Claims are in the process of being verified basis documents shared by claimants. It is noted that while verification that certain claimants have not submitted complete set of documents to enable the RP to verify the claim. Due to non-availability of information, lack of supporting documents and lack of corporate debtor personnel, the RP is engaging with respective claimants to reconcile the requisite data for the purpose of verification of claims. Further details and information have been sought by RP and same is pending to be received, hence the verification of such claims is subject to receipt of such information, and treatment of such claims remains liable to be updated.

3. Where the claims are filed on the basis of show cause notice issued to the corporate debtor by the relevant statutory authority, the claim has been reflected as a contingent claim in terms of Regulation 14(1) of the CIRP Regulations given that the liability of the corporate debtor, if any, under such show cause notice, is subject to outcome of proceedings before the relevant authority. The same is subject to further updations in terms of Regulation 14(2) of the CIRP Regulations.

4. As part of the verification of claims, below are the situations under which the claims are categorized as "not admitted":

i. Certain claims /part of claims have been filed in respect of the purported claimants' transactions with an entity other than the Corporate Debtor and the Corporate Debtor has not undertaken any obligation on behalf of such entity in respect of the said transaction.

ii. Claimants who have filed both incorrect and correct form, in which case, the incorrect form has been rejected.